

Declaration of Assets and Liabilities

10

Year 2022-2023

I, Kumar Kamlesh Kumar, son/daughter/wife of Late Amik Singh
aged 52 years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as
Library Attendant

given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
			<u>Smt Prabha Kumar</u>	<u>Abhinav Kumar</u>	<u>Pallavi Kumari</u>	
(I)	cash	10,000	5,000	NIL	NIL	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15,000	3,000	NIL	NIL	
(III)	Bonds, Debentures and Shares in Companies	NIL	NIL	NIL	NIL	
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 12252	LIC 13128	NIL	NIL	
(V)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	
(VI)	Jewellery (give details of weight and value)	5gm	10gm	NIL	NIL	
(VII)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Kr. Kamlesh Kumar

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	5.46 Sicimal Nagarkhi Munger	NIL	NIL	
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	
(IV)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	NIL	House Incomplete	NIL	NIL	
(V)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on Feb. 2023
(a)	(i) Loans from Banks	SBI, V.M.C Patna	3,50,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL

Kr. Kamlesh Kumar

	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to department dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments government transport (including aircraft and helicopter(s))	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	PAN NO-CURPK9913M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No: -

PTS/BLA-1176

Gender :-

Male (M/F)

Date of Birth :-

1 0 0 6 1 9 7 0 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly, Secretariat

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Khagaria

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kr. Kamlesh Kinkar

Name of Employee: Kumar Kamlesh Kinkar

Designation: Library Attendant

Department: Bihar Vidhan Mandel, Library, Patna

Place: Patna

Date: 13-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Kr. Kamlesh Kinkar